

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 147
(IB)-651(PB)/2019

IN THE MATTER OF:

Sh. Naresh Kumar Dhanja & Anr.

.... Petitioner

v.

M/s. Vardhman Estates & Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Vaibhav Tyagi, Adv.

For the respondent

Mr. Rohit Mehra, Adv.

ORDER

For order See, CP No. (IB)-272(PB)/2019.

05.08.2019
Aarti Makker